## GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO. 2936 ANSWERED ON 17.12.2025

#### **COMPLETION OF PANCHDEVRI AND BHATNI RAILWAY SECTION**

#### 2936. DR. ALOK KUMAR SUMAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the railway tracks work are pending across the country without achieving the target date decided by the Ministry of Railways;
- (b) if so, the details thereof;
- (c) whether it is a fact that work pertaining to railway track from Panchdevri to Bhatni consisting 49 kilometers has been stopped without any specific reasons and if so, the details thereof;
- (d) whether it is a fact that the Government has not taken any steps to acquire Panchdevri and Bhatni Section to complete the railway track and if so, the details thereof;
- (e) whether it is a fact that the Government has taken suo-moto decision to not complete the pending railway track work of the Panchdevri and Bhatni and if so, the details thereof; and
- (f) whether the Government proposes to take action against the erring official who misguided the Government to stop the railway track of the Panchdevri to Bhatni and if so, the details thereof?

#### **ANSWER**

## MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

### (SHRI ASHWINI VAISHNAW)

(a) to (f): Railway had taken up Hathua-Panchdeori-Bhatni (80 km)

new line project. An expenditure of ₹277 crore was also incurred. Accordingly, Hathua-Panchdeori (31 km) section has been commissioned so far. For balance section of the project, there was stiff resistance against land acquisition from local villagers. Several efforts were made by Railways to resolve the issue, but it could not be resolved. Therefore, the project could not be taken forward further.

Completion of Railway project/s depends on various factors which include the following:

- Land acquisition
- Forest clearance
- Shifting of infringing utilities
- Statutory clearances from various authorities
- Geological and topographical conditions of area
- Law and order situation in the area of project site
- Number of working months in a year for particular project site etc.

All these factors affect the completion time and cost of the project/s.

Sanction of any railway project depends upon many parameters/factors which include the following:

- Anticipated traffic projections and remunerativeness of the proposed route
- First and last mile connectivity provided by the project
- Connection of missing links and providing additional route

- Augmentation of congested/saturated lines
- Demands raised by State Governments/Central
   Ministries/Public representatives,
- Railway's own operational requirements
- Socio-economic considerations
- Overall availability of funds

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